

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.184 of 2017 (SZ)**

Applicant/s

Sri Sunkara Swamy Naidu Welfare Organisation represented by its President Sunkara Karthik, 153D, Near Gopal Nagar, Yanam 533 454.

Vs

Respondents

The Union Territory of Puducherry
Chief Secretary to Government of
Puducherry, Puducherry.

Counsel appearing for applicant

M/s.S.Kishore Kumar

Counsel appearing for respondents

Mr.K.R.Harin for R1, R3, R5, R12 & R13
Mr.M.R.Gokul Krishnan for R2
Mrs.Yasmeen Ali for R4, R7 to R10
Mr.Sai Krishnan for R11

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date: 29th August, 2017</p> <p>We have heard learned counsel appearing for the applicant. Admit. Issue notice to the respondents. Mr.K.R.Harin takes notice for respondent Nos.1, 3,5, 12 and 13. Mr.M.R.Gokul Krishnan takes notice for 2nd respondent. Mrs.Yasmeen Ali takes notice for respondent Nos.4, 7, 8, 9 and 10. Mr.Sai Krishnan takes notice for 11th respondent. Issue notice to 6th respondent. Private notice is also permitted. Notice returnable by 19.09.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>